

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO: 1296
TO BE ANSWERED ON 09.02.2024**

PROTOCOL FOR AAROGYA SETU DATA

1296. SHRI RITESH PANDEY:

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- (a) the details regarding the legislation/protocol currently in force governing the data collected by Aarogya Setu;
- (b) whether there is an active/proposed plan to prepare a new protocol to govern the previously collected data by Aarogya Setu;
- (c) the details of the Government/private agencies, organizations, institutes and individuals having access to data collected by Aarogya Setu; and
- (d) the information on whether the data collected by Aarogya Setu has been deleted in accordance with the Aarogya Setu Data Access and Knowledge Sharing Protocol 2020, till July 10, 2023?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(PROF. SATYA PAL SINGH BAGHEL)**

(a) to (d) National Executive Committee, National Disaster Management Authority constituted Empowered Group on Technology and Data Management while exercising power conferred under section 10 (2) of DM Act 2005. The Empowered Group notified “Aarogya Setu Data Access and Knowledge Sharing Protocol 2020” to ensure secure collection of data by the Aarogya Setu mobile application, protection of personal data of individuals and the efficient use and sharing of personal and non-personal data for mitigation and redressal of the Covid 19 pandemic.

As per the information provided by MeitY, only the authorized officials of Union and State Health Departments were given access to the data collected by Aarogya Setu through secure connection. Further, in accordance with the provision of said protocol, the contact tracing feature of Aarogya Setu Mobile App has been discontinued and contact tracing data collected through Aarogya Setu Mobile App has been deleted w.e.f 1st April 2021.

Aarogya Setu has been transformed into health and wellness app and is integrated with Ayushman Bharat Digital Mission(ABDM). Overall ownership of the health data remains with the citizen and Aarogya Setu application follows privacy and consent-based information sharing as a guiding principle. Privacy Policy may be referred at:

<https://aarogyasetu.gov.in/privacy-policy/>

Several guidelines and notifications have been issued under Ayushman Bharat Digital Mission (ABDM), which set out the minimum standards for data privacy and protection. These include Health Data Management Policy, Data Privacy Policy and ABDM Health Records (PHR), Mobile App Privacy Policy.
